

comparison to 400 in 2001. The number of such cases further came down to 312 in 2003.

(b) The number of cases of dowry deaths reported during 2001-2003 are as under:

Year	Number of cases
2001	6851
2002	6822
2003	6208

(c) It depends on case to case.

(d) to (f) There is no such proposal under consideration of the Government. The direct responsibility for implementing the Dowry Prohibition Act, 1961, including registration and investigation of the cases of dowry related offences, is that of State Governments.

Clashes between para-military personnel and train passengers

†1611. SHRI AJAY MAROO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the constantly increasing incidents of clashes between personnel of para-military forces and other passengers in trains;

(b) if so, the details of such incidents during the last one year; and

(c) the steps being taken by Government to prevent such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL):

(a) and (b) during the last one year, 4 cases involving BSF and CISF personnel in clashes with other train passengers have been reported.

(c) Necessary instructions have been issued to educate the Force personnel to conduct themselves in a civil and disciplined manner.

Paucity of storage capacity for relief material

1612. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that organizations, such as Municipal Corporation of Delhi, collecting relief material like blankets, tents, clothing, etc., for

†Original notice of the question was received in Hindi.